

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 IA 18/16 and IA 35/16 in TP 26/16.	Or-ders on IA 18/16	397-398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SPTI P 7040

SPTI Legn

Advocate for
Respondents



Counsel for Respondents is present.

List it on 11.04.2017.

MEMBER (J)

MEMBER (T)